



006146

The High Court of Kerala

Kochi- 682 031
Dated- 8.1.2019

Proceedings

High Court establishment- filling up of vacancy in the category of Filing Scrutiny Officer, High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5- 808/2018/A8 dated 21.11.2018.

Order No.A5- 55277 / 2018

Smt. Neena Ramachandran, Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month on temporary basis under the Rule read (1) above, vice Sri.Mohammed Nazemudeen, Filing Scrutiny Officer proceeded on leave preparatory to retirement as per the High Court proceedings read (2) above. Smt.Neena Ramachandran, will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Smt.Rajani K.S., Section Officer (H.G.) / Court Officer (H.G.), High Court and will take charge as Filing Scrutiny Officer from Sri.G.Padmakumar, Filing Scrutiny Officer, High Court forthwith.

(By Order)


K.Haripal
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Finance Officer, High Court
The Assistant Registrars concerned, High Court
The Section Heads concerned, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
The Finance Wing, High Court.
The G(Accounts-I & III) Sections, High Court
The I.T.Section, High Court (**For publishing in the High Court Website**)
The A1, A3, A4, A6 and A8 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.